



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/224/2025 FIXED	DIPAK GOGOI AND 7 ORS Versus NARAYAN KONWAR, IAS AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	
HEARING				
2	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
3	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
4	WP(C)/3666/2015 WA 298/2009, WA 375/2006 WP(C) 4556/2009 WP(C) 2604/2007, WP(C) 3447/2009(ALL DISPOSED OFF)	M/S ANNADA TEA CO. P LTD. Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.B D GOSWAMI MR.P N GOSWAMI SC, APEX BANKR-1and2 MR.M P BORAH
	WITH I.A./981/2015 in WP(C)/3666/2015	M/S ANNADA TEA CO. P LTD. Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR,	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.P N GOSWAMI SC, APEX BANK(R-1&2)
	WITH I.A.(Civil)/543/2016 in WP(C)/3666/2015	M/S. JAINEX TEA CO. P LTD. Versus M/S ANNADA TEA CO. P LTD. and 2 ORS.	MR.B D GOSWAMI MR.P N GOSWAMI MR.M P BORAH	MR.O P BHATI MR.P SARMA SC, APEX BANK(R-1&2)

5	WITH WP(C)/5757/2006	M/S SONARIE TEA COMPANY PRIVATE LTD. and ANR Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	N DUTTA S K MEDHI R SHARMA N MEDHI J DAS	MR.A C BORBORA GA, ASSAM(R-3) MS.B SAIKIA MR.M G SINGH(R. 1-2) SC, APEX BANK
	WITH MC/2258/2009 in WP(C)/5757/2006	M/S SONARIE TEA COMPANY PRIVATE LTD. and ANR Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	N DUTTA S K MEDHI J DAS R SHARMA N MEDHI	MR.A C BORBORA GA, ASSAM MS.B SAIKIA MR.M G SINGH SC, APEX BANK
	WITH MC/841/2015 in WP(C)/5757/2006	M/S SONARIE TEA COMPANY PRIVATE LTD. and ANR Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	N DUTTA S K MEDHI J DAS R SHARMA R SHARMA	MR.A C BORBORA GA, ASSAM MS.B SAIKIA SC, APEX BANK MR.M G SINGH
6	WITH WP(C)/3476/2009	BOGIDHOLA TEA and TRADING COMPANY P LIMITED Versus THE STATE OF ASSAM AND ORS	MR.P K GOSWAMI MR.M SMITH MR.G SINGH	GA, ASSAM SC, APEX BANK
7	WITH WP(C)/6741/2014	DIBYAJYOTI BORUAH Versus THE UNION OF INDIA and 2 ORS	MR.A N CHOWDHURY MR.R M DAS MR.S KAKATI	MR.S C KEYAL C.G.C. MR.A C KALITA ASSTT.S.G.I.(R-1) SC, APEX BANK(R. 2-3)
8	WITH CRP/292/2015	SMT. SANJEETA BAROOAH Versus THE UNION OF INDIA and 5 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS	ASSTT.S.G.I.(R1) SC, APEX BANK(R2)
9	WITH WP(C)/4011/2015	M/S THENGALBARIE T.E. and ANR Versus THE ASSAM CO-OPERATIVE APEX BANK LIMITED and 3 ORS	MR.B K BHATTACHARJEE MS.A CHETIA	MR.P N GOSWAMI SC, APEX BANK
10	WP(C)/1707/2021	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
11	WA/2/2022 FIXED	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
12	WA/138/2022 WP(CRL) 3/2017 (D/O), FIXED	THE COMMISSIONER AND SECRETARY KAPHOT DAM AND 7 ORS. A Versus	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGOHAIN (r-1)
	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	
13	WA/237/2022 CAVT. NO.06652/022,	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR

14	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
15	WA/295/2022 CONT. CASE 413/22 (D/O)	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. Versus SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
16	WP(C)/1203/2022	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4) MR D SAIKIA, AG, ASSAM
17	WA/60/2023	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI G. GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
18	WA/248/2023	THE STATE OF ASSAM AND 4 ORS. Versus DEBASHIS PUZARI B	SR. GA, ASSAM	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MR P R SARMA K AHMED K AHMED
19	WA/255/2023	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS B	MR H GUPTA	MR. M BISWAS (R-1 TO 4) S K DAS (R-1 TO 4)
20	WITH WA/383/2023	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS A	MR H GUPTA	MR. M BISWAS S K DAS(R-1 AND 2)
21	WITH WA/385/2023	UNION OF INDIA AND ORS Versus M/S BN INFRAPROJECTS LLP AND 3 ORS	MR H GUPTA	MR. M BISWAS
22	WA/284/2024 CAVT. NO.07352/024, FIXED	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR
	WITH I.A.(Civil)/2493/2024 in WA/284/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
23	WITH WA/283/2024 CAVT. NO. 07092/024,	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
	WITH I.A.(Civil)/2491/2024 in WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
24	WA/292/2024 CAVT. NO.08092/024, FIXED	M/S MEGHALAYA OXYGEN PRIVATE LTD Versus PREMIER CRYOGENICS LTD AND 3 ORS F	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	MR B CHOUDHURY MR. K P PATHAK SC, HEALTH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/766/2025 FIXED	DURGESWAR DAS Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	SC, ELEM. EDU GA, ASSAM
2	WP(C)/2248/2025 FIXED	SADHANA CHAUDHARI Versus THE UNION OF INDIA AND 7 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, NVS
3	WP(C)/2506/2025 B/O	MUKUT CHANDRA KAMAN Versus THE STATE OF ASSAM AND ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
4	WP(C)/2537/2025 B/O	PUTUL BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)				
5	I.A.(Civil)/1247/2025 FIXED in WP(C)/4669/2024	THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS Versus SRI DIPAK DAS	MR. P P DUTTA MS P SARMA MS. P P DAS	MR. R J DAS
	WITH WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. P P DUTTA (R-1,2,3) MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
	WITH I.A.(Civil)/500/2025 in WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY	MR. N BARUAH MRS S SAIKIA	MR. P P DUTTA MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
ADMISSION				
6	WP(C)/4740/2020 CAVT. NO.06442/020, PART-HEARD, FIXED	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
7	WP(C)/2976/2023 PART-HEARD, FIXED	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MS G SWAMI	SC, ELEM. EDU

8	WITH WP(C)/8342/2022	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MS. P KHOUND	SC, ELEM. EDU SC, AG SC, FINANCE
9	WP(C)/4110/2023 FIXED	SABINA YEASMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
10	WP(C)/6145/2023 B/O	JARJINA YASMIN ANSARI Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, ELEM. EDU MR. A K AZAD (R-8) MR. S R BARBHUIYA (R-8) MR M HUSSAIN (R-8) MR. T AHMED (R9) MS S DAS (r-7)
11	WP(C)/633/2024 B/O	SULOCHAN SHEKHAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. D K BAGCHI MS. N A CHETIA	SC, ELEM. EDU GA, ASSAM MR N SARMA (R- 7)
12	WP(C)/6213/2024 FIXED	SANJOY KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR K BHUYAN(R-5) MR H A AHMED (R-5) MR N ISLAM(R-5) MR D K ROY(R-6,4) MS. J BATHARISA(R-6,4) SC, SEC. EDU.
13	WITH WP(C)/4903/2024	PARBANANDA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	SC, SEC. EDU.
<u>ORDERS</u>				
14	Cont.Cas(C)/400/2024 FIXED	MIR JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
15	Cont.Cas(C)/576/2024 FIXED	SMTI RUBI GOSWAMI Versus NARAYAN KONWAR	MR P SARMAH	
<u>HEARING</u>				
16	WP(C)/4615/2016 PART-HEARD, WITH LCR, FIXED	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S CHAKRABORTY (Amicus curiae for R-2)) MR. R THAKURIA (R-2)
17	WP(C)/539/2018 PART-HEARD, WITH WP(C)/724/2009 (D/O), WITH WP(C)/1103/2009 (D/O), FIXED	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. P J PHUKAN MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
18	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
19	WP(C)/6343/2016	JOYKRISHNA SAIKIA and 10 ORS Versus THE UNION OF INDIA and 4 ORS	MR. P PATHAK MS.T KALITA MSB DEVI MR.S SARMA MR.G GOSWAMI MR. A NARZARI MS. S T BOKTH	ASSTT.S.G.I.(R-1-5)
19	WP(C)/5493/2023 FIXED	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1520/2025	SUSANTA RUDRA PAUL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./1523/2025	MOHD. ARIF @ MD ARIF MIAH Versus THE UNION OF INDIA	MR. A M KHAN MR. M RAHMAN MS N KHATUN	SC, NCB
3	Bail Appln./1525/2025	MD SAMSUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
4	Bail Appln./1528/2025	SUREN RABHA @ SUREN RAVA Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA	PP, ASSAM
5	Bail Appln./1529/2025	ROKIBUL ISLAM @ RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	PP, ASSAM
6	Bail Appln./1531/2025	KON HIRA @ KON DAS Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA B SHARMA	PP, ASSAM
7	Bail Appln./1532/2025	PURUSHOTAM KUMAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
8	Bail Appln./1539/2025	PARTHA PRATIM DAS @ MOON AND ANR Versus THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
9	Bail Appln./1540/2025	LUTFAR RAHMAN Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN	PP, ASSAM
MOTION				
10	Crl.Pet./441/2025 FIXED	POLI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

11	Crl.Pet./552/2025	ADHIR DAS Versus THE NATIONAL INVESTIGATION AGENCY	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH B CHOWHAN	SC, NIA
12	Crl.Pet./553/2025	SUMAN SINGH Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
13	Crl.Pet./554/2025	DR. MANOJ DEBNATH Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
14	Crl.Pet./555/2025	MD NAZMUL HAQUE Versus THE GNRC MEDISHOP PVT LTD	MS. T SOM MS. U HAZARIKA	
15	Crl.Pet./557/2025	SURAJIT DEY Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
16	AB/1065/2025	PRADIP KUMAR KASERA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR W R MEDHI MR P TALUKDAR	SC, CBI
17	AB/1069/2025	AKBAR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM FARNAZ N A HUSSAIN	PP, ASSAM
18	AB/1071/2025	AIJUL HOQUE ALIAS AJIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./3562/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD AYUB KHAN AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
20	Bail Appln./431/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ROBINSON BAGH Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
21	Bail Appln./496/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	CHOUKAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
22	Bail Appln./565/2025 WITH CASE RECORD(SCANNED COPY)	MD ASHIMUDDIN BANIA Versus NARCOTIC CONTROL BUREUA	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	SC, NCB
23	Bail Appln./693/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR S RAHMAN(R-2) MS. S PHUKAN(R-2) MR N Z AZAD (R-2) PP, ASSAM
24	Bail Appln./881/2025 WITH CASE RECORD(SCANNED COPY)	SANDIP DAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
25	Bail Appln./913/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SULTAN MAZNU @ SULTAN HAQUE Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM A R MONDAL (R-2)
26	Bail Appln./1021/2025 WITH OFFICE NOTE	MD HARMUJALI @ HURMUJ ALI Versus THE STATE OF ASSAM AND ANR	K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
27	Bail Appln./1123/2025 FIXED	SRI BIRBAL BASUMATARY Versus THE STATE OF ASSAM	MR P H KONWAR	PP, ASSAM

28	Bail Appln./1196/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	MS. D GHOSH (R-2) MS N DEKA (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) PP, ASSAM
29	Bail Appln./1200/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RUBEL AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI	PP, ASSAM
30	Bail Appln./1210/2025 WITH OFFICE NOTE, FIXED	JAHANGGIR ALOM @JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH A N HUSSAIN	PP, ASSAM
31	Bail Appln./1216/2025 WITH CASE RECORD(SCANNED COPY), FIXED	FAYZUL ALIAS FAIZUL KARIM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
32	Bail Appln./1298/2025 WITH OFFICE NOTE, FIXED	MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
33	Bail Appln./1308/2025 WITH OFFICE NOTE, FIXED	DURYODHAN YADAV Versus THE STATE OF ASSAM AND ANR	MR R S CHAUHAN MS. D CHAUHAN	PP, ASSAM
34	Bail Appln./1335/2025 WITH OFFICE NOTE, FIXED	MD RAFIQUIL ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
35	Bail Appln./1358/2025 WITH OFFICE NOTE, FIXED	SUHEL AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. A K DAS	PP, ASSAM
36	Bail Appln./1404/2025 WITH OFFICE NOTE, FIXED	DILDAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
37	Bail Appln./1409/2025 WITH OFFICE NOTE, FIXED	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM	PP, ASSAM
38	Bail Appln./1413/2025 WITH OFFICE NOTE, FIXED	ABDUR REZZAK @ ABDUR RAZZAQUE Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM J MEDHI	PP, ASSAM

BAIL HEARING

39	AB/2995/2024 FIXED	CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
40	AB/3233/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI BABALI BORAH @ DHRUBA BORAH Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA TUN RAJKHOWA	MR. S SUTRADHAR(R-2) MR A GOWALA (R-2) PP, ASSAM
41	AB/464/2025	HASMOD ALI @ HASH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
42	AB/823/2025 WITH OFFICE NOTE, FIXED	JAKIR @ ZAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL S S AHMED	PP, ASSAM
43	AB/911/2025 FIXED	REJAUL KARIM TALUKDAR @ MOSHARAF Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
44	AB/958/2025 WITH OFFICE NOTE, FIXED	JAIN UDDIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN A DEY MR. A K DAS	PP, ASSAM
45	AB/999/2025 FIXED	MD SOFOR ALI Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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9)	MS R S SADIAL	13-05-2025	To	20-05-2025
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13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



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[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1498/2018 WITH LCR, FIXED	URRUNABAND TEA ESTATE Versus THE STATE OF ASSAM AND ANR.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R P SARMAH MR B KOTAKY
2 WP(C)/4516/2023 FIXED	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
3 WP(C)/3938/2024 FIXED	NIRMAL MUKHERJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL D J CHAKMA	GA, ASSAM SC, GAD SC, PWD
4 WP(C)/5198/2024 FIXED	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6) MS S MOCHAHARI(R-6) MR S DUTTA (R-6) SC, ECI
5 WP(C)/142/2025 CAVT. NO.11252/024, FIXED	M/S VARDAN ASSOCIATES PRIVATE LIMITED Versus NUMALIGARH REFINERY LIMITED AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR J LOTHIA	MR. R P SARMAH(R-7) MR. N DEKA(R-1,2,3,4,5) MRS. R DEVI (C.G.C (R-6)) MR. A GANGULY(R-8) MR. D DOLEY (R-7) MR. M GOGOI (R-1,2,3,4,5) MR. A DHANUKA (R-8) MR. S BANIKYA(R- 1,2,3,4,5) MS A DEKA(R-7) DY.S.G.I.
ORDERS			
6 Cont.Cas(C)/651/2024 FIXED	EASTERN ENVO PROJECT Versus 2) MR. ABHIJIT SARMA	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	MR. D UPAMANYA (R2) MR M BHUYAN (R2)
7 WP(C)/1561/2025 FIXED	MD JIYAU PASA Versus THE STATE OF ASSAM	MD S HOQUE	SC, P W D

HEARING

8	WP(C)/2177/2021 PART-HEARD, FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
9	WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
10	WP(C)/5237/2013	M/S DOWN TOWN HOSPITAL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
11	WP(C)/4717/2019 WITH LCR	ASSAM MINERAL DEVELOPMENT CORPORATION (AMDC) LTD. Versus PRAKASH BARMAN AND 2 ORS.	MR. M K MISRA MR. M MAHANTA MR. P K MUNIR	MR. S DAS MR. N BORUAH FOR CAVEATOR
12	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MR. P DEKA MS M KAKOTY MR R HOQUE MR A DAS MR. R B PHOOKAN	SC, NF RLY
13	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH MR. P DEKA MR R HOQUE MR A DAS	MR. S K MEDHI SC, RAILWAY
14	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/5398/2024 PART-HEARD,WITH LCR, FIXED	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2 WP(C)/818/2019 WITH LCR	NUR JAMAL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MD T AHMED MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 WA/83/2025 FIXED	NUMALIGARH REFINERY LTD Versus M/S VARDAN ASSOCIATES PRIVATE LTD AND ORS	MR. S S ROY	MR B D DAS(R-1) MR D BANIA(R-1) MR. H R DAS(R-1) MR J LOTH (R-1)
4 WP(C)/635/2025 WITH LCR, FIXED	ROKMAN KHAN Versus THE UNION OF INDIA AND ORS	MR. R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING			
5 WP(C)/863/2017 WITH LCR	ABDUL AWAL @ ABDUL AWAL SK Versus THE UNION OF INDIA and 4 ORS.	MR.J MOLLAH MS.A BHANU MS.S P DAS	GA, ASSAM ASSTT.S.G.I.
6 WP(C)/1009/2017 WITH LCR	MUSSTT. HAJIRA KHATUN @ MUSSTT. HAJIRA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R. 2,3,4 & 5.) ASSTT.S.G.I.(R. 1.)
7 WP(C)/7532/2017 WITH LCR AND OFFICE NOTE	SATDULLAH SK. @ SADULYA SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.
8 WP(C)/5584/2018 WITH LCR	PARINA BIBI Versus THE UNION OF INDIA AND 6 ORS	MRS. K DEVI MR. M KHAN MR J RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/543/2019 WITH LCR	SAYARUN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/565/2019 WITH LCR	REJIA KHATUN @ REJIANA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MR P K DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/2386/2019 WITH LCR	SULTANA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/270/2020 WITH LCR	MD. GAJI ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/333/2020 WITH LCR	KABAJ ALI BHUYAN @ KABAJ ALI Versus THE UNION OF INDIA AND 7 ORS.	MR H RAHMAN MR. J AHMED MR. P A AHMED MR S U AHMED MR S I ZAKARIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/743/2020 WITH LCR	AMINA KHATOON @ AMEN KHATOON AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	I.A.(CrI.)/307/2024 WITH LCR 4 FILES. P.B-4. WITH OFFICE NOTE. in CrI.A./254/2023 WITH CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./258/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
16	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
17	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR	PP, ASSAM
18	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
19	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./323/2024 WITH LCR 4 FILES. B/O.	ASHABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/938/2024 in Crl.A./323/2024	ASHABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
HEARING				
2	Crl.A./393/2019 WITH LCR 4 FILES. P.B-4.	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(Crl.)/256/2021 in Crl.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/426/2024 in Crl.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
3	Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
4	Crl.A./360/2019 6 Y O M 23 D :	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/282/2021 in Crl.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB

	WITH I.A.(CrI.)/429/2024 in CrI.A./360/2019	MD. ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
5	CRL.A(j)/30/2020 7 Y 2 M 16 D :WITH LCR 5 FILES. P.B-2.	DEEP NUNIA @ CHOTO LAIKA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
6	CRL.A(j)/34/2020 WITH LCR 4 FILES. P.B-2.	AMZAD ALI Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	MR. P MAHANTA, AMICUS CURIAE FOR R-2 PP, ASSAM
7	CRL.A(j)/40/2020 6 Y 10 M 10 D :WITH LCR 3 FILES. P.B-2.	FULEKAR MINJ Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
8	CRL.A(j)/66/2020 6 Y 8 M 28 D :WITH LCR 3 FILES. P.B-2.	RAJA RABI DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
9	Mat.App./11/2022 WITH LCR.	XXXXXXXXX Versus XXXXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	MR. S K GOSWAMI(AMICUS CURIAE)
10	I.A.(CrI.)/269/2024 WITH LCR 5 FILES. P.B-2. FIXED. in CrI.A./76/2024 WITH CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. MD. TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB MR H R A CHOUDHURY MR. A MOBARAQUE MR. A AHMED MR. I U CHOWDHURY S A AKIB	PP, ASSAM PP, ASSAM

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9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
1 WP(C)/2135/2025 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
WITH 2 WP(C)/6308/2024	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
WITH 3 WP(C)/6309/2024	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
WITH 4 WP(C)/2137/2025	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
5 WP(C)/1210/2018 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR G J SHARMA MS. S NATH	GA, ASSAM SC, P W D
6 WP(C)/5031/2023 FIXED	BARNALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. B CHOUDHURY SC, SEC. EDU. SC, SLRC
WITH 7 WP(C)/2829/2023	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	MR. B CHOWDHURY SC, SLRC SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA

8	WITH WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC, SEBA
9	WITH WP(C)/2833/2023	PRANAB KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC. SEBA SHRI T. CHUTIA
10	WP(C)/3603/2024 B/O	KHUDAJA BEGOM BARLASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE
11	WP(C)/1842/2025 FIXED	IRLA NO. 41634806 KRISHAN PAL SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
12	WP(C)/4821/2018 FIXED	SANJAY SINGH GANGOLA Versus THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R-1 TO 7) ASSTT.S.G.I.
13	WP(C)/4972/2018 FIXED	ANANDA TOKBI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM
14	WP(C)/2991/2021 FIXED	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG MR. S K MEDHI (SC, AG, R3) MR. R ISLAM (R-7) SC, FINANCE SC, AGRI. DEPARTMENT
15	WP(C)/3605/2021 FIXED	NAWAZ HUSSAIN KABIR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
16	WP(C)/5328/2021 FIXED	PROMOD CHANDRA KAKATI AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
17	WP(C)/2161/2023 FIXED	ABU TAHER AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR DEBA SARMAH MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM MS N SHYAM MR R CHETRY	SC, ELEM. EDU
18	WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM
19	WP(C)/2301/2024 FIXED	SANJOY CHOUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
20	WITH WP(C)/2290/2024	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD

21	WITH WP(C)/2337/2024	MUSTAFA ZAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
22	WITH WP(C)/2340/2024	JAHANGIR ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION
23	WITH WP(C)/2350/2024	JISKEL BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
24	WITH WP(C)/2355/2024	GITALI BURAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
25	WITH WP(C)/2357/2024	SUKANYA BORGOHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
26	WITH WP(C)/2375/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
27	WITH WP(C)/2390/2024	GAURAV BABA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
28	WITH WP(C)/2562/2024	MRIDUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
29	WITH WP(C)/2578/2024	FUJAIL UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
30	WITH WP(C)/2588/2024	NABIN BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH

31	WITH WP(C)/2590/2024	UTTOM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
32	WITH WP(C)/2594/2024	SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
33	WITH WP(C)/2595/2024	BHAIRAB DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
34	WITH WP(C)/2597/2024	ANUWAR HUSSAIN SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
35	WITH WP(C)/2599/2024	SOURAVJYOTI KOUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
36	WITH WP(C)/2601/2024	AKSHYA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
37	WITH WP(C)/2762/2024	SUKANYA BORGOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
38	WP(C)/4127/2024	KUMUD CHANDRA KALITA Versus THE UNION OF INDIA AND ANR	DR. P AGARWAL MR. B J DAS	MR. G PEGU(CGC) DY.S.G.I.
39	WP(C)/4408/2024 FIXED	NO. 15474209A SEP BHUPEN RAJBONGSHI Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.
40	WP(C)/6872/2024 FIXED	HARI PRASAD BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
HEARING				
41	WP(C)/2421/2013 FIXED	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM

42	WP(C)/434/2015 FIXED	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
43	WP(C)/3325/2015 FIXED	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
44	WP(C)/997/2018 FIXED	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR J ABEDIN MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
45	WP(C)/733/2020 FIXED	MALABIKA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	GA, ASSAM SC, REVENUE
46	WP(C)/2411/2020 FIXED	SI (B) (EX-S) PUTUL KUMAR DEKA Versus THE STATE OF ASSAM AND 9 ORS	MS C MEDHI MR. S NATH	GA, ASSAM ASSTT.S.G.I.
47	WP(C)/3952/2021 FIXED	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
48	WP(C)/7850/2022 FIXED	OM DUTT SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
49	WP(C)/2720/2023 FIXED	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM
50	WP(C)/1963/2024	ASHRAFUL ALOM @ UBC NO. 92 ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 6 ORS	MR S P DAS MS C BORA	MR. C S HAZARIKA GA, ASSAM MS. M BHATTACHARJEE
51	WP(C)/2071/2024	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS	MR. R P HAZARIKA	SC, APDCL
52	WP(C)/3673/2024	PRANAB KUMAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A PAUL	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



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[For Thursday, 15th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1536/2025	SRI MITHUN DAS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
MOTION				
2	Crl.Rev.P./172/2025	SRI BHARGAV KASHYAP Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR J BORAH MR. K KAKOTI MR N PATIRI	PP, ASSAM
3	Crl.Pet./479/2025 FIXED	MD FAKHRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
ADMISSION				
4	Crl.Pet./120/2025 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	BIJOY KUMAR NATH AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
5	Crl.Rev.P./154/2019 B/O	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	MR. S CHAMARIA (R-1) MR S SANCHETI (R-1,2,3) MR. A SANCHETI (R-1,2,3) MR A N SARMAH (R-1)
6	Crl.Rev.P./297/2024 B/O	SUMIT KUAMR SOGANI Versus PALLAVI JAIN @ SOGANI	MR. S CHAMARIA MR A N SARMAH	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S. K. GUPTA
7	Crl.Rev.P./341/2024 WITH LCR 6 FILES, FIXED	UDHAB CHANDRA DEKA Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA MS A DAS	MR. M DUTTA (R-2) MS S DEV (R-2) L DEKA (R-2) PP, ASSAM
8	Crl.Pet./1377/2024 FIXED	SIMANGAL BRAHMA Versus PALLAVI RABHA	MR. DITUL DAS MS TINLUNG	MR. A K AHMED MR. R CHETRI
9	Crl.Pet./8/2025 WITH LCR, B/O	MD. SAFIQR RAHAMAN Versus THE UNION OF INDIA	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

10	Crl.Rev.P./30/2025 FIXED	ANJU ARA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	MR. M K SHARMA(R-2) MR A MOHAMMAD (R-2) PP, ASSAM
11	Crl.Pet./485/2025	SRI NITYANANDA KAMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
12	WITH Crl.Pet./484/2025	MANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
BAIL HEARING				
13	AB/702/2025	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
14	AB/789/2025 WITH OFFICE NOTE	SMT SUMITA ROY ALIAS SUMITA SARKAR ROY Versus THE STATE OF ASSAM	MR A KHANIKAR MR G BHARADWAJ MR. R ALI MR B DEORI	PP, ASSAM
ORDERS				
15	I.A.(Crl.)/598/2023 PART-HEARD, WITH LCR 3 FILES, OFFICE NOTE, FIXED in Crl.A./250/2023 WITH Crl.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM
		ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. N UDDIN MR. M ISLAM MR S H MAHMUD MR S K CHHETRY MS. D BORA MS. B CHETIA L PARBIN	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM
16	I.A.(Crl.)/194/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED in Crl.A./189/2023 WITH Crl.A./189/2023	GITA BONIA Versus THE STATE OF ASSAM AND ANR.	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI MS. K DAS	PP, ASSAM
		GITA BONIA Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR A J GHOSH	PP, ASSAM
17	Crl.Pet./293/2024 FIXED	JAGADISH DEKA Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH	PP, ASSAM
18	Crl.A./336/2024 WITH LCR 4 FILES WITH I.A.(Crl.)/981/2024 in Crl.A./336/2024	SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	MR H R CHOUDHURY(R-2) S. TALUKDAR(R-2) A S PRODHANI (R-2) PP, ASSAM K MAINUDDIN(R-2)
		SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
19	I.A.(Crl.)/1103/2024 WITH OFFICE NOTE, FIXED in Crl.A./10014/2024 WITH Crl.A./10014/2024 (Filing Number)	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH H BAISHYA MS M ZOMUANPUJI MS S JAIN
		ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA	

	WITH Crl.L.P./47/2024	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN PP, ASSAM
20	Crl.Pet./289/2025 FIXED	MR PRANJAL MEDHI AND ANR Versus SMTI RAMALA DAS AND 4 ORS	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	
21	I.A.(Crl.)/472/2025 in Crl.Pet./88/2025	PROGRESSIVE CONSTRUCTIONS LTD Versus THE STATE OF ASSAM	MR. B CHOUDHURY MR. K M HALOI	PP, ASSAM
	WITH Crl.Pet./88/2025	PROGRESSIVE CONSTRUCTION LIMITED Versus THE STATE OF ASSAM AND ANR	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
		HEARING		
22	Crl.Rev.P./454/2009 WITH LCR 4 FILES, FIXED	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM PP, ASSAM
23	Crl.A./218/2012 WITH LCR 4 FILES, FIXED	BIR BAHADUR THAPA and ANR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	
24	Crl.Rev.P./586/2012 WITH LCR 2 FILES, FIXED	BINOD KR. AGARWALA Versus RAM BORAH and 2 ORS	MR D GOGOI(Amicus Curiae) MR.D DAS MD.S ISLAM MR.Z AHMED MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MR.M K CHOUDHURYR-1-3 MR.N BARUAH(R-1-3)
25	Crl.A./14/2013 WITH LCR 6 FILES, OFFICE NOTE, FIXED	ALIYA KHATUN Versus THE STATE OF ASSAM and ANR	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM MR.A AHMED	MR.I HUSSAIN MRS.S AHMED MR D K BHATTACHARYYA, AMICUS CURIAE (R-2) MR.A T SIKDER PP, ASSAM
26	Crl.Pet./609/2016 FIXED	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R- 1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MSS SENGUPTAR- 1and2 MS.P BORGOHAIN(R- 1&2)
27	WITH Crl.Pet./188/2015	DR. DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY DR.G LAL MRU SARMA MR.A N I HUSSAIN MRP BHARDWAJ MS.R BEGUM	MR.A GOYAL(R-1&2) MR.C S RAYR-1and2 MR.A CHOUDHURY(R-1&2) MR. D KAKOTI(R-1) PP, ASSAM MR.S SENGUPTA(R-1&2)
28	WITH Crl.Pet./608/2016	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R-1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MS.P BORGOHAINR- 1and2 MSS SENGUPTA(R- 1&2)
29	Crl.Rev.P./274/2018 WITH LCR 4 FILES, FIXED	ALOKE BOTHRA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MR A K MAHESWARI (R-2) PP, ASSAM
30	Crl.Pet./35/2019 WITH LCR 1 FILE, FIXED	KUNJ BIHARI SUREKA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. R HAZARIKA MS. S KAKATI MR. C CHAKRAVARTY	MR. S BORTHAKUR (R2) MR. J ABBAS (R2) PP, ASSAM

31	Crl.Rev.P./436/2019 WITH LCR 5 FILES, FIXED	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MR. M K DAS (R-2) MS. N BORAH MS. B CHETRY (r-2) S J DUTTA (R-2) PP, ASSAM
32	Crl.Pet./51/2020 WITH LCR 5 FILES, FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
33	WITH Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
34	WITH Crl.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
35	Crl.A./199/2022 2 Y 9 M 20 D.:WITH LCR 5 FILES, OFFICE NOTE, FIXED	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS, AS LEGAL- AID-COUNSEL FOR (R-2) MR. N MAHAJAN, AMICUS CURIAE (R-2) PP, ASSAM
36	Crl.A./324/2022 2 Y 7 M 2 D.:WITH LCR 4 FILES, P.B.-1, FIXED	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM
37	Crl.A./93/2023 2 Y 4 M 3 D.:WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(Crl.)/213/2023 in Crl.A./93/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR K P PATHAK PP, ASSAM
38	CRL.A(J)/94/2023 WITH LCR 4 FILES, P.B.-1, FIXED WITH I.A.(Crl.)/767/2023 in CRL.A(J)/94/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR. RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM MR. S BISWAS	PP, ASSAM MR. T DEURI, AMICUS CURIAE FOR R-2 PP, ASSAM
39	Crl.A./261/2024 WITH LCR 4 FILES	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR. NGAMSEI HAKIP AND ANR Versus THE STATE OF ASSAM	MR. S BISWAS A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	Crl.A./17/2025 WITH LCR 5 FILES, FIXED WITH I.A.(Crl.)/43/2025 in Crl.A./17/2025	BABUL DAS Versus THE STATE OF ASSAM AND ANR BABUL DAS Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MR B C MUCHAHARY(R-2) J DAS (R-2) PP, ASSAM MR R DHAR (R-2) PP, ASSAM
41	Crl.Rev.P./33/2025 FIXED	KHANINDRA SARMA Versus THE STATE OF ASSAM AND ANR	MR. C S RAY MS. P BORGOHAIN	MR. A K SHARMA (R-2) MR. A MOBARAQUE (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(Crl.)/777/2024 in Crl.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
ADMISSION				
2	WP(C)/3879/2020 PART-HEARD, FIXED	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
3	WITH WP(C)/3807/2019	TARIQUE ANWAR LASKAR AND 83 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)
4	WITH WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
5	WITH WP(C)/5818/2023	PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA

6	WITH WP(C)/1260/2024	RATHI KANTA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M DAS	SC, ELEM. EDU MR. S D PURKAYASTHA (R-4) MS S.S.BORA(R-4) SC, SSA
7	WP(C)/5620/2022 PART-HEARD, FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR A CHALIHA MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
8	WITH Cont.Cas(C)/166/2024	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
9	WP(C)/3820/2023 PART-HEARD, FIXED	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
10	WP(C)/200/2021 FIXED	BELONPARA ME SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS SC, SSA MR. H P NEOG	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5431/2021 FIXED	NOOR AHMED CHOWDHURY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
12	WP(C)/7135/2021 FIXED	MOUCHAM ALAM MOUSTAFA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
13	WP(C)/3904/2023 FIXED	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
14	WP(C)/4673/2024 FIXED	DHRUBAJYOTI KAKOTI Versus THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY S RABHA	SC, HIGHER EDU
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1239/2025 WITH OFFICE NOTE, FIXED	SHARIFUL ISLAM ALIAS RABBUL Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>ORDERS</u>				
16	Cont.Cas(C)/240/2023 B/O	ALTAF HUSSAIN CHOUDHURY Versus SURANJAN SENAPATI, ACS	MRS A BUJARBARUAH	MR B KAUSHIK
17	Cont.Cas(C)/504/2024 B/O	ARJUN DAS Versus NARAYAN KONWAR AND ANR	MRS A BUJARBARUAH MS A.SARMA	
<u>HEARING</u>				
18	RSA/99/2015 PART-HEARD, WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGOHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
19	WP(C)/1755/2014 REVIEW PET./124/2024 (D/O)	ROCE NO. 850872588 SHRI PRATAP CHANDRA NAYAK Versus THE UNION OF INDIA and 4 ORS	MR K K MAHANTA MR.R MAZUMDAR MR.H BEZBARUAH MR. K M MAHANTA MS.R DUTTA MS N BEGUM	C.G.C. MR.S SARMA MRS. A GAYAN MR.D BARUAH ASSTT.S.G.I. SC, C.G.C.

20	WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
	WITH I.A.(Civil)/195/2024 in WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 4 ORS	DR. B N GOGOI	MR. S K CHAKRABORTY MR. S K CHAKRABORTY
21	WP(C)/6405/2014	PARVEZ MOHAMMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.K BUI	GA, ASSAM MR.S BORAH SC, GMC
22	WP(C)/588/2015	DILIP KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS	MR.K BHATTACHARJEE MR.P KATAKIR-8 MR. N J GOGOI MS.R BEGUM(R-8) SC, AGRI. DEPARTMENT PP, ASSAM
23	Crl.Pet./74/2021 WITH LCR 4 FILES	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	
24	WITH Crl.Rev.P./107/2018	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
25	WP(C)/6481/2022	EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) Versus UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR ASSTT.S.G.I.
26	WP(C)/4916/2024	BIJU KUMAR LAHORY AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TOP OF THE LIST</u>			
1 FAO/9/2025 CAVT. NO.017320/25,N FIXED WITH I.A.(Civil)/545/2025 in FAO/9/2025	PRANAB RANJAN BHUIYA Versus ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR B PRASAD MR P J BORAH FOR CAVEATOR
	PRANAB RANJAN BHUIYA Versus ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR B PRASAD MR P J BORAH FOR CAVEATOR
<u>MOTION</u>			
2 WP(C)/2570/2025	RUPJYOTI SENAPATI Versus THE REGISTRAR GENERAL	MR. M BHAGABATI MS. B TALUKDAR	SC, GHC
<u>ADMISSION</u>			
3 WP(C)/2716/2023	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
4 WP(C)/1393/2024 FIXED	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
5 WP(C)/590/2025	DIPU MANI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMAH MS. M PAUL	GA, ASSAM MS. A MEDHI(R-6) MS. D SONOWAL(R-6) A W AMAN(R-6) MR. R A CHOUDHURY (R-6) MR SARFRAZ NAWAZ(R-6) MR. SURAJIT DAS(R-6) MD A RAHMAN(R-6) SAMIM RAHMAN (R-6) SC, GHC

ORDERS

6	Review.Pet./176/2024 WITH WP(C)/4050/2018, WP(C)/8329/2019 & WP(C)/8517/2019 (ALL ARE D/O)	QUAZI ATIQR RAHMAN AND ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD Q A AKHTAR MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, REVENUE
7	WP(C)/4004/2024	KAMKHOLUN LHOJEN Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. R BORA MS R MEDHI MR. S UDDIN	GA, ASSAM SC, GHC
8	WP(C)/6777/2024	RANJIT SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM MR H K DAS, SC GHC
9	CRP/29/2025 (AT 2:00 PM), WITH LCR, FIXED	KIRAN RANI NATH Versus XXXXXXX AND 2 ORS.	MR. A K PURKAYASTHA MR. S NATH R SAHA	MR. D CHAKRABARTY(R-2,3)
10	WP(C)/1289/2025	PRANJIT BANIK Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM MR J PAYENG (R-5) MS. SUSMITA DOLEY(R-5) SC, GHC
HEARING				
11	RSA/8/2010 WITH LCR	ON THE DEATH OF RAM HARI BHATTACHARJEE, HIS LEGAL HEIRS-SMTI KALPANA BHATTACHARJEE Versus RENUKA ACHARJEE and ORS	MR.P K DEKA MR.R SARMA MR.A GANGULY MR.H DEKA MR.L K BARUAH MR.M BURAGOHAIN	MR.I A TALUKDAR MS.M MALLIK MR.N AMIN
12	RSA/18/2010 WITH LCR	SMT. UMA RANI BHATTACHARJEE and 7 ORS Versus SMT. KAMALA DASGUPTA and 7 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.S SENAPATI MR. D MAZUMDAR MS.M JAIN
	WITH MC/415/2010 in RSA/18/2010	SMT. UMA RANI BHATTACHARJEE and 7 ORS, Versus SMT. KAMALA DASGUPTA and 7 ORS,	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	
13	CRP/172/2014 CAVT. NO. 545/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.P C SARMA MR.N N JHA FOR CAVEATOR
14	WITH CRP/173/2014 CAVT. NO. 546/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.N N JHA FOR CAVEATOR MR.P C SARMA
15	CRP/179/2014 WITH LCR	RAM BAHADUR MAHATO Versus SMTI DIPTI PAUL	MR.SHEELADITYA MR.D BARUAH	MR.B C TALUKDAR MR. B SARMA
16	WP(C)/2323/2023	HIRANYA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	GA, ASSAM MR H K DAS (R 3-7) MR. A CHAKRABARTY (R-1) MR P NAYAK (R-2) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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8)	MR J CHOPRA	11-05-2025	To	04-06-2025

9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 15th May 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1349/2025	PREMPAL SINGH AND ANR Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
2	Bail Appln./1533/2025	HIRANYA THAKURIA Versus THE STATE OF ASSAM	MS. S K NARGIS Q. KIBA MS S BEGUM A SAHA	PP, ASSAM
<u>MOTION</u>				
3	AB/1066/2025	MAMUD ALI Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR B ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./415/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR AMINUR RAHMAN	SC, NCB
5	WITH Bail Appln./427/2025	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR	SC, NCB
6	Bail Appln./625/2025 WITH CASE RECORD(SCANNED COPY)	MD SAYEDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
7	Bail Appln./1143/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD SAHID ALAM Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
8	Bail Appln./1280/2025 WITH OFFICE NOTE, FIXED	RAHUL KUMAR SINGH Versus THE STATE OF ASSAM	MR. S RAHMAN MR. K H SAIKIA	PP, ASSAM
<u>ORDERS</u>				
9	Review.Pet./50/2025 in CRP(IO)/68/2024 (D/O), FIXED	DEBENDRA JALEWAL Versus BIRENDRA PRASAD	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6020/2017 PART-HEARD, FIXED	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
2	WITH WP(C)/4126/2016 WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA SC, ELEM. EDU MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, BTC
3	WITH WP(C)/4181/2016 WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEM. EDU SC, BTC
4	WITH WP(C)/4358/2016 WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEMENTARY EDUCATION SC, BTC
5	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
6	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE

7	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
8	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
9	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
10	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
11	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
12	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
13	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

14	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
15	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
18	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
20	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH SC, ELEM. EDU SC, BTC SC, FINANCE
21	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
22	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

23	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
24	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
32	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
33	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
34	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU

35	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
36	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
37	WITH WP(C)/6160/2021	MANJU RANI BARO Versus THE STATE OF ASSAM AND 7 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG SC, BTC
38	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
39	WITH WP(C)/4222/2022	BIPUL SARMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR P N SARMA, SC, ELE. EDU. DEPTT. (R-4) MR. S BORA (R-1,2,3) SC, BTC MR. R DHAR, SC, WPT AND BC (R-6) MR. B GOGOI, SC, FINANCE DEPTT. (R-5)
40	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
41	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
42	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
43	WP(C)/4764/2017 FIXED	ON THE DEATH OF KALPANA SAHA @ KALPANA RANI SAHA, LEGAL HEIRS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.N DEB MS.P DEB	MS.M HAZARIKA MR.S BORA MR.G RAHUL(R- 5-9) MS.J DAS(R- 5-9) SC, GMC MR. D GUPTA (R- 5 to 9) MR.D M NATH(R- 5-9) SC, G M D A
	WITH I.A.(Civil)/3594/2017 in WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.P DEB MS.N DEB	SC, G M D A SC, GMC
44	WP(C)/2322/2018 FIXED	M/S BHAVYA ENTERPRISE AND ANR. Versus THE STATE BANK OF INDIA AND 3 ORS.		MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE
45	WITH WP(C)/2328/2018	M/S W. K. INDUSTRIES AND ANR. Versus THE STATE BANK OF INDIA AND 2 ORS.		MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE

46	WITH WP(C)/2332/2018	M/S MEGHALAYA TRADING COMPANY AND ANR. Versus THE STATE BANK OF INDIA AND 2 ORS.	MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE SC, INCOME TAX
47	WP(C)/5364/2020 FIXED	ASSAM UNIVERSITY AND ANR Versus THE INCOME TAX OFFICER (TDS)	MR. S C KEYAL MR B KAUSHIK MR. S HAZARIKA
48	WP(C)/1510/2021 FIXED	SHARIFA KHATUN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA MR R AMEEN MR D K SARMAH (R-1 TO 4) MR. R ISLAM (R5) MS. A TALUKDAR (R-1 TO 4) S BORA (R-1 TO 4) MR. N BARDOLOI (R5) SC, I O C SC, TAXATION
49	WP(C)/4947/2022 FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, TAXATION
50	WITH WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, TAXATION
51	WITH WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI SC, FINANCE AND TAXATION
52	WP(C)/3042/2024 FIXED	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH SC, ASLSA GA, ASSAM SC, FINANCE
53	WITH WP(C)/5426/2022	MODINA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM GA, ASSAM MR. R BORPUJARI, SC , REVENUE AND DM DEPARTMENT, ASSAM (R-5) MR. C K S BARUAH (R-1, 6 & 7) SC, FINANCE
54	WITH WP(C)/5339/2023	MAJEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL SC, ASLSA (R-6, 7 & 8) SC, ASLSA (R-6, 7 & 8) GA, ASSAM MS. K PHUKAN (R-1) MS. K PHUKAN (R-1) MR. S BARUAH (R-2 & R-3) MR. S BARUAH (R-2 & R-3) MS. P R MAHANTA (R-4) MS. P R MAHANTA (R-4) MR A CHALIHA (R-5) MR A CHALIHA (R-5) DY.S.G.I. SC, FINANCE SC, REVENUE SC, FINANCE AND TAXATION
55	WP(C)/1035/2025 B/O	SANTOSH SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA
56	WP(C)/1287/2025 FIXED	ZAKIR UDDIN CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA M. HOSSAIN GA, ASSAM DY.S.G.I.
57	WP(C)/2094/2025 FIXED	M/S PAUL EMPORIUM Versus THE UNION OF INDIA AND ORS	MR. D SARAF MR. S S GUPTA SC, GST DY.S.G.I.

ORDERS

58	WP(C)/1587/2025 FIXED	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. M U MAHMUD MR M SAHEWALLA MS G DUGAR MR S ISLAM MS K BHATTACHARYYA MS. D BORA MS. B CHETIA MS. F RAHMAN	SC, CO OP
	WITH I.A.(Civil)/1117/2025 in WP(C)/1587/2025	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	SC, CO OP
HEARING				
59	WP(C)/5189/2014	DULAL GOGOI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
60	WP(C)/6485/2014 WITH WP(C)/7531/2013 (D/O)	MAHIM CHANDRA NATH and 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K K MAHANTA MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH	GA, ASSAM MR. K RAJBONGSHI MR. M MAHANTA SC, TECHNICAL EDU. SC, REVENUE MR. R P N SINGH SC, HIGHER EDUCATION
	WITH I.A.(Civil)/410/2020 in WP(C)/6485/2014	THE STATE OF ASSAM AND 5 ORS Versus MAHIM CH. NATH AND 15 ORS	SC, EDUCATION (TECHNICAL) DEPTT. MS. M D BORAH JR. GA, ASSAM SC, REVENUE	MR K K MAHANTA MR. K SINGHA MR K MAHANTA
61	WITH WP(C)/1518/2015	SRI PRAFULLA NATH and 3 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH	GA, ASSAM(R1-5) SC, TECHNICAL EDU. SC, REVENUE SC, SOCIAL WELFARE(R6)
62	WITH WP(C)/1600/2015	SMT. MUHILA NATH @ MUHILA DEVI @ MUHILA BALA NATH and 6 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	GA, ASSAMR1-6,8 SC, TECHNICAL EDU. SC, REVENUE
63	WP(C)/100/2015	BASANT KUMAR BAGARIA Versus THE STATE OF ASSAM AND 6 ORS	MR.D P CHALIHA MR.U K DAS MS.M SHARMA	MSB DEVI(R-4TO7) GA, ASSAM MR.R SARMA(R-4TO7) MS.K D SARMAH(R-4TO7) MR S SANCHETI (r-4.1,4.2) MS S BHUMIJ MR. A SANCHETI (r-4.1,4.2) MR. U GOSWAMI (r-4.1,4.2) MR. R C SANCHATI (r-4.1,4.2) MS.H SARMA(R-4TO7)
64	WP(C)/393/2016 FIXED	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. P DEKA MR. A CHETIA MD. ASLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
65	WP(C)/470/2019 WITH LCR	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1526/2025	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MISS. P M AHMED U U KHAN	PP, ASSAM
2 Bail Appln./1527/2025	HARE KRISHNA SARKAR Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
ADMISSION			
3 MFA/21/2023 WITH LCR, FIXED	UNION OF INDIA . Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD .	MRS. A GAYAN	MR. K P MAHESWARI MR. DIVYANSH RATHI
WITH I.A.(Civil)/747/2023 in MFA/21/2023	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD.	MRS. A GAYAN	
4 CRP(IO)/354/2024 FIXED	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL
WITH I.A.(Civil)/3976/2024 in CRP(IO)/354/2024	BINOD KUMAR JAIN AND 6 ORS Versus MUNNI DOGRA @ MUNNI GANGWAL	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL	MR R SENSUA G KAUSHIK
BAIL HEARING (BA)			
5 Bail Appln./614/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUR KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
ORDERS			
6 RSA/249/2017 WITH LCR, FIXED	GOVINDA CHANDRA PAUL Versus JALAL UDDIN CHOUDHURY and 19 ORS	MR.B BANERJEE MR H R A CHOUDHURY MR F U BARBHUIYA MR.J LASKAR MS S DAS	MR. S K GHOSH MS F AHMED

	WITH I.A.(Civil)/1086/2025 in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
	WITH I.A.(Civil)/1088/2025 in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
	WITH I.A.(Civil)/1089/2025 in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
HEARING				
7	RSA/97/2012 WITH LCR, FIXED	MAYAR UDDIN and ANR. Versus ON THE DEATH OF LATE UDAY SANKAR DAS HIS LEGAL HEIRS .	MR.N DHAR MR.G UDDIN MRM J QUADIR MRS.S HASNAIN MS.P YASMIN	MR.I ALAM (r-6,7) MR.T SK (r-6,7) MS. R R BORAH (r-6,7)
8	MACApp./213/2016 WITH LCR, FIXED	SMT KANAKLATA HAZARIKA GOGOI Versus ORIENTAL INSURANCE COMPANY LTD and ANR	MR.I A TALUKDAR MS.P BARMAN	MS.R D MOZUMDARR-1 MS.C MOZUMDAR(R-1)
9	WITH CO/5/2019 in MACApp./213/2016	ORIENTAL INSURANCE COMPANY LTD Versus SMT KANAKLATA HAZARIKA GOGOI AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. I A TALUKDAR MR. M DUTTA (R-3) MR. M DUTTA (R-3) MR K M BORA (R-3)
	RSA/370/2017 WITH LCR, FIXED	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
10	MACApp./67/2018 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus FAKAR UDDIN TALUKDAR AND ANR.	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR S DEY MR. T ROY MS. B SARKAR G UDDIN (R-1) MR. A UDDIN(R-1) P ADHIKARI(R-1) MS. S RAJKUMARI (R2)
11	LA.App./16/2019 WITH LCR, FIXED	SMTI MALATI RANI SINGHA AND 8 ORS Versus STATE OF ASSAM	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. G BORDOLOI GOVT ADV
12	MFA/109/2019 WITH LCR, FIXED	M/S. SIDDHESWAR TRANSPORT Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI MS. L DAS	SC, NF RLY
13	MACApp./86/2021 WITH LCR, FIXED	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)

14	MFA/93/2022 WITH LCR, FIXED	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MS. M BARMAN (r-1,2,3) MR. M ISLAM (r-1,2,3)
	WITH I.A.(Civil)/3089/2022 in MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MR. P P DAS (R-1, 2, 3) MR. SURAJIT DAS (R-1, 2, 3)
15	MACApp./509/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. Versus RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R-1,2,3) MR. H ALI (R- 1,2,3) MS. C MOZUMDAR(R-1,2,3) MR. S P SHARMA (R-1,2,3) B BARMAN (R-6)
16	WITH MACApp./286/2022	RAHIMA KHATUN AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS. C MOZUMDAR MR. S P SHARMA MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)
17	MACApp./18/2023 WITH LCR	LAKHESWAR DEKA AND ANR. Versus GEETA DAS AND ANR.	MR. R GOSWAMI	MR A N DAS (R-2) B DUTTA(r-1)
18	RSA/195/2023 CAVT. NO.11202/023, WITH LCR, FIXED	ABUL HUSSAIN @ ABDUL HUSSAIN AND 2 ORS. Versus RAFIQUL HUSSAIN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. M DUTTA MS S DEV FOR CAVEATOR
19	RSA/198/2023 WITH LCR, FIXED	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS. R CHOUDHURY (R-1 TO 4) MS S CHAKRABORTY(R-1 TO 4) MS. B. HAZARIKA(R-1 TO 4)
20	MACApp./251/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus PRAFULLA KONWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	S KHAN (R-1) MR. K BHATTACHARJEE (R-1) MR. N BORUAH
	WITH I.A.(Civil)/899/2025 in MACApp./251/2023	SRI PRAFULLA KONWAR Versus ORIENTAL INSURANCE COMPANY LTD		
21	WITH MACApp./195/2024	PRAFULLA KONWAR Versus SAROJ DEVI RATHI AND 2 ORS. A	MR. K BHATTACHARJEE MS B TALUKDAR	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR(R-3) MR. S P SHARMA(R-3)
22	I.A.(Civil)/2546/2023 WITH LCR, FIXED in RSA/58/2022 WITH RSA/58/2022	SAMAR ALI AND 2 ORS. Versus SABED ALI @ SABEDULLA AND 8 ORS.	MR. N SARKAR S BORGOHAIN MS. B DEVI	MR. A R SHOME
		SABED ALI @ SABEDULLA AND ORS. Versus SAMAR ALI AND 3 ORS.	MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGOHAIN (R1-R3) MS. B DEVI (R1-R3) MR BAPLU CHAKMA (R1-R3)
23	WITH RSA/60/2022	SABED ALI @ SABEDULLA AND ORS. Versus SAMAR ALI AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGOHAIN (R-1 TO 3) MS. B DEVI (R-1 TO 3) MR BAPLU CHAKMA (R-1 TO 3)
24	RFA/30/2024 WITH LCR	BARASHA BORAH BORDOLOI Versus DIGANTA BORAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. A M BORA MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR. D K BAIDYA

25	RFA/71/2024 WITH LCR, FIXED	MADHURI GOSWAMI SARMA AND 3 ORS Versus ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR MS D DUTTA
	WITH L.A.(Civil)/3742/2024 in RFA/71/2024	MADHURI GOSWAMI SARMA AND 3 ORS Versus ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1474/2025	AJMAL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
2	Bail Appln./1521/2025	MOHD AYYUB Versus THE UNION OF INDIA	MR. R MAJUMDAR MR. M RAHMAN MS N KHATUN	SC, NCB
3	Bail Appln./1524/2025	JURAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
4	Bail Appln./1530/2025	AJIDUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
5	Bail Appln./1534/2025	INAVI ZHIMO Versus THE STATE OF ASSAM	OTOLI KITS MS. A Y SUMI V K CHISHI	PP, ASSAM
6	Bail Appln./1537/2025	RAJIB KALITA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
7	Bail Appln./1538/2025	JAMAL ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
8	Bail Appln./1541/2025	SANJOY KUMAR Versus THE STATE OF ASSAM	MR D GOSWAMI MR S AFRIDI	PP, ASSAM
9	Bail Appln./1542/2025	SANJOY RAY AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./360/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOHD. FARUK Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
11	AB/558/2025 FIXED	BASITH AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

12	Bail Appln./862/2025 WITH OFFICE NOTE, FIXED	MD KAMRAN ALI Versus THE UNION OF INDIA AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM SC, CUSTOMS
13	Bail Appln./940/2025 WITH CASE RECORD(SCANNED COPY)	RAJIBUL HOQUE @ RAJU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
14	Bail Appln./947/2025 WITH OFFICE NOTE, FIXED	DEBOJIT DEBNATH @ DEBAJIT DEBNATH Versus NARCOTICS CONTROL BUREAU	TAWHID LASKAR A BORBHUYAN	SC, NCB
15	Bail Appln./967/2025 WITH CASE RECORD(SCANNED COPY)	HAREN PATGIRI Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
16	Bail Appln./1104/2025 FIXED	KABIL HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
17	Bail Appln./1145/2025 WITH CASE RECORD(SCANNED COPY)	SHOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN	PP, ASSAM
18	Bail Appln./1155/2025 FIXED	AHMED IMTHIAZ ALOM TAPADAR AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
19	Bail Appln./1223/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TUNHAULIAN LANGE Versus THE STATE OF ASSAM	MR. S D ROY L HANGZO R BARMAN	PP, ASSAM
20	Bail Appln./1232/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAYNAL AHMED @ JOYNAL AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI	PP, ASSAM
21	WITH Bail Appln./1222/2025	HANIF HUSSAIN @ MUJAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
22	Bail Appln./1249/2025 FIXED	ASHIDUR ISLAM @ ASHIDUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
23	Bail Appln./1341/2025 WITH OFFICE NOTE, FIXED	ABDUL KARIM SK Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
24	Bail Appln./1352/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA	SC, NCB
25	Bail Appln./1455/2025 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN A S CHOUDHURY	PP, ASSAM

BAIL HEARING

26	AB/235/2025 FIXED	HAREJ ALI Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	MR. Z HAMMAD (R-2) PP, ASSAM R DAS(R-2)
27	AB/493/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PRANJAL GOGOI Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
28	AB/548/2025 FIXED	MD. MIYA HUSSIAN AND ANR Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
29	AB/828/2025 FIXED	SANDIP BARMAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
30	AB/925/2025 FIXED	FAIZAL HAZARIKA Versus THE STATE OF ASSAM	N NEOG MS. S KAUR	PP, ASSAM

31	AB/934/2025 FIXED	MAJAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS R DEKA MR. SAYED SALIM AHMED	PP, ASSAM
32	AB/954/2025 FIXED	GAUTAM DAS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
ORDERS				
33	W.P.(Crl.)/35/2024 FIXED	ALTAF HUSSAIN AND ANR Versus MINTIFI FINSERVE PRIVATE LIMITED AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM MR B DEB (R-2) MS. P BHATTACHARYA(R-2) MR. P BORDOLOI(R-1) MS M NIROLA (R-1)
HEARING				
34	Crl.Rev.P./101/2009 WITH LCR 1 BUNDLE	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
WITH				
35	Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
WITH				
36	Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
37	Crl.Rev.P./19/2011 WITH LCR 1 FILE	SMT. RUMA DEV Versus ABDUL MANNAN CHOUDHURY and ANR.	MR.S DEY MR.P SEN	PP, ASSAM
38	Crl.Rev.P./26/2011 WITH LCR 2 FILES	SMTI JONALI KALITA Versus SHRI BHUSAN KIALITA	DR.B AHMED MR.S C BISWAS MRS.S D CHOUDHURY MR.S DAS MS.A DAS	MR.S K MEDHI MISSM BARMAN
39	Crl.Pet./340/2012 WITH LCR 2 FILES	HYDER HUSSAIN and ANR. Versus DHRUBAJYOTI RAVA	MR.P KATAKEY MR.D K BAGCHI MR.D CHAKRABORTY	MR.T J MAHANTA MR.I CHOUDHURY MR.S P DAS
40	Crl.Pet./341/2012 WITH LCR 2 FILES	JAYANTA BARUAH and 4 ORS. Versus HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAIN MSI RAJKHOWA
41	Crl.Pet./498/2012 WITH LCR 2 FILES	MOHENDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	MR. B SARMA, Spl. P.P., Wildlife PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025

8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
11)	MRS L BORUAH	15-05-2025	To	23-05-2025
12)	MS. D GHOSH	14-05-2025	To	15-05-2025
13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1951/2025 FIXED	BIKASH DEB AND 39 ORS Versus THE STATE OF ASSAM AND 5 ORS.	S. HUSSAIN	SC, ELEM. EDU MRS. R DEVI (C.G.C) SC, N C T E DY.S.G.I. SC, BTC
2	WITH WP(C)/477/2024	DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN SC, N C T E MS A DEVI MS. H BORAH	DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/284/2025 in WP(C)/477/2024	DAYANANDA DOLEY AND ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN SC, N C T E MS A DEVI MR. H BURAGOHAIN MS. H BORAH	DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/836/2025 in WP(C)/477/2024	DAYANANDA DOLEY AND 101 OTHERS Versus THE STATE OF ASSAM AND 4 OTHERS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
3	WITH WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/289/2025 in WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
4	WITH WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.

	WITH I.A.(Civil)/291/2025 in WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
5	WITH WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/287/2025 in WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
6	WITH WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/286/2025 in WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
7	WITH WP(C)/1018/2024	ELIZA BEGUM AND 88 ORS. Versus THE TATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/288/2025 in WP(C)/1018/2024	ELIZA BEGUM AND 88 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
8	WITH WP(C)/1029/2024	MANIK CHANDRA DAS AND 198 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/285/2025 in WP(C)/1029/2024	MANIK CHANDRA DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU

9	WITH WP(C)/1172/2024	MRIGEN KALITA AND 279 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGHAIN	DY.S.G.I. SC, BTC SC, EDU
	WITH I.A.(Civil)/1293/2025 in WP(C)/1172/2024	MRIGEN KALITA AND ORS Versus THE STATE OF ASSAM AND ORS	MR S HUSSAIN	SC, N C T E DY.S.G.I. SC, BTC SC. EDU.
10	WITH WP(C)/1210/2024	CHANDANA DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I.
11	WITH WP(C)/1305/2024	MAFIDA BEGUM AND 47 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, N C T E DY.S.G.I.
12	WITH WP(C)/1379/2024	GAURAB YADAV AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-5) DY.S.G.I.
13	WITH WP(C)/1407/2024	KAVERI DEKA AND 30 ORS. Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/282/2025 in WP(C)/1407/2024	KAVERI DEKA AND ORS. Versus THE STATE OF ASSAM AND ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
14	WITH WP(C)/1508/2024	JUBBAR ALI AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/290/2025 in WP(C)/1508/2024	JUBBAR ALI AND ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN	SC, ELEM. EDU
15	WITH WP(C)/1521/2024	DHRUBAJIT DAS AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGHAIN	SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC
	WITH I.A.(Civil)/1284/2025 in WP(C)/1521/2024	DHRUBAJIT DAS AND ORS Versus THE STATE OF ASSAM AND ORS		SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC

16	WITH WP(C)/1562/2024	NABAJYOTI DEWRIA AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/283/2025 in WP(C)/1562/2024	NABAJYOTI DEWRIA AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
17	WITH WP(C)/1752/2024	JAYANTA SARMAH AND 20 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU MR H GUPTA(R-3) MR H GUPTA(R-3) SC, N C T E DY.S.G.I.
18	WITH WP(C)/1913/2024	MILON BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN	MR. D J DAS SC, N C T E DY.S.G.I. SC, BTC SC, EDU
	WITH I.A.(Civil)/838/2025 in WP(C)/1913/2024	MILON BASUMATARY AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A S CHOUDHURY MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN	MR. D J DAS SC, N C T E DY.S.G.I. SC, BTC SC, EDU
	WITH I.A.(Civil)/1294/2025 in WP(C)/1913/2024	MILON BASUMATARY AND ORS Versus THE STATE OF ASSAM AND ORS	MR S HUSSAIN	SC, N C T E DY.S.G.I. SC, BTC SC. EDU.
19	WITH WP(C)/1980/2024	UTPAL SARKAR AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU MR. J LASKAR (R-5) SC, N C T E DY.S.G.I.
20	WITH WP(C)/2935/2024	RAHUL THAKUR AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	MR. K GOGOI(R-3) SC, N C T E DY.S.G.I. SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025

8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
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11)	MRS L BORUAH	15-05-2025	To	23-05-2025
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13)	MR. S. K. CHAKMA	14-05-2025	To	15-05-2025
14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 15th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1522/2025	PHUSURI RABHA AND ANR Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MS TINLUNG	PP, ASSAM
2 Bail Appln./1535/2025	BISWA JYOTI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR S H SIKDAR MD IMRAN MR. S B BORAH	PP, ASSAM
MOTION			
3 W.P.(Crl.)/16/2025	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM
4 AB/1064/2025	NAWSAD ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5 AB/1067/2025	SRI PANKAJ SARMA AND ANR Versus THE STATE OF ASSAM	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	PP, ASSAM
6 AB/1068/2025	JITU CHOUDHURY Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
ADMISSION			
7 Crl.Rev.P./85/2023 WITH LCR 3 FILES	ANWAR HUSSAIN CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR F A LASKAR (r-2) MR. D H MOZUMDER (r-2) PP, ASSAM
BAIL HEARING (BA)			
8 Bail Appln./1201/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRADIP BISWAS (DRIVER) AND ANR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MS K BORAH	PP, ASSAM
9 Bail Appln./1305/2025 FIXED	PRADIP BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS R BEGAM	PP, ASSAM

10	Bail Appln./1365/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD ROFIJUDDIN ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
11	Bail Appln./1373/2025 FIXED	HUBJATUL HOQUE @ HUBJATUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
12	Bail Appln./1379/2025 FIXED	SUJON SHEIKH Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	
13	Bail Appln./1391/2025 FIXED	SURYA BHANU AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/457/2025 in Bail Appln./1391/2025	SHORIFUL ISLAM Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
	WITH			
14	AB/998/2025	SWAHITON @ SHOHITON NESSA AND 5 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/3425/2024 FIXED	SARIMUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR F Z MAZUMDER (INFORMANT) PP, ASSAM
16	AB/152/2025 FIXED	ISMAIL ALI AND 2 ORS Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
17	AB/358/2025 FIXED	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
18	AB/446/2025 FIXED	NAZIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	PP, ASSAM
19	AB/610/2025 FIXED	RAJIB HUSSAIN LASKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
20	AB/721/2025 FIXED	ABUL HOSEN @ ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. M HOSSAIN S KHAN	PP, ASSAM
21	AB/738/2025 FIXED	JAKIR HUSSAN AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY G UDDIN MR. N HUSSAIN	PP, ASSAM
22	AB/757/2025 FIXED	SRI KAJAL SAIKIA @ JUMAN SAIKIA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY	PP, ASSAM
23	AB/919/2025 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
24	AB/946/2025 WITH OFFICE NOTE, FIXED	SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR	MS. M MEDHI MD. I HUSSAIN	
25	AB/986/2025 FIXED	FARAJ ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
26	AB/1040/2025 FIXED	PHANI PATOWARI @ PHANINDRA PATOWARI@ PHANINDRA KALITA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM

HEARING

27	Crl.Rev.P./78/2011 WITH LCR 3 FILES	DHIRAJ HALOI @ DHIRAJ KR. HALOI Versus THE STATE OF ASSAM	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA	PP, ASSAM
28	Crl.Rev.P./103/2011	BIJOY CHEMARIA Versus ABHIJIT ROY	MR.J SARMA	MR.D K KOTHARI MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
29	Crl.Rev.P./193/2012 WITH LCR 3 FILES, FIXED	ANIL KUMAR GOGOI Versus SMTI KIRON GOGOI	MRG P BHOWMIK MR.R HAZARIKA MR. SARFRAZ NAWAZ, AMICUS CURIAE	MR.D J DAS MR.H GUPTA MR.Z AHSAN
30	Crl.Pet./161/2013 WITH LCR 4 FILES	AINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR.Z ALAM MR.A ALI MD.S ISLAM MR.A CHOUDHURY MS.S SULTANA MR.J HUDA	MR.M Z AHMED MR.A M DUTTA PP, ASSAM MR.S K SHARMA
31	Crl.Pet./163/2013 WITH LCR 2 FILES	MINA KANTA DUTTA Versus THE STATE OF ASSAM	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS.M DUTTA	PP, ASSAM
32	Crl.Pet./68/2016 WITH LCR 2 FILES, FIXED	SRI JITUL DOWERAH Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM
33	Crl.Rev.P./159/2017 WITH LCR 3 FILES	NIRMAL DUTTA Versus THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.B GOSWAMI(R-2) MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) MS SURAYA RAHMAN(R-2) MR SARFRAZ NAWAZ(R-2) MR SARFRAZ NAWAZ(R-2) MD A RAHMAN(R-2) SAMIM RAHMAN (R-2) PP, ASSAM MR.M BORAH-R2
34	WITH Crl.Rev.P./445/2017	BABUL CH. DUTTA Versus THE STATE OF ASSAM and ANR.	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR.A KHOUND MD A RAHMAN MR.M BORAH	MR.P K DASR. 2 MR.A CHOWDHURY(R. 2) MR.N MAHAJAN(R. 2.) PP, ASSAM
35	Crl.Rev.P./66/2019 WITH LCR 3 FILES	M/S. A.S. TIMBER MERCHANT AND ANR. Versus GREEN VALLEY INDUSTRIES LTD.	MR. I CHOUDHURY MR. G PHUKAN MR. C PRADHAN	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MS B TALUKDAR
36	Crl.Pet./337/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	HIRA GOGOI Versus SANTOSH KUMAR AND ANR.	MR. A DEB MR. I CHOUDHURY MR. S Z RAHMAN MR. S Z RAHMAN	MS C M DEKA (R1) MR. D HUSSAIN (R1) MR. A S TAPADER (R1) MR M AHMED (R1) PP, ASSAM (R2)

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LEAVE NOTE OF ADVOCATES FOR 15/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MD. H BHUYAN	05-05-2025	To	06-06-2025
7)	MR. R P SINGH	13-05-2025	To	31-05-2025
8)	MR J CHOPRA	11-05-2025	To	04-06-2025
9)	MS R S SADIAL	13-05-2025	To	20-05-2025
10)	MR G SARMA	13-05-2025	To	30-05-2025
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14)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
15)	MR S BORTHAKUR	15-05-2025	To	16-05-2025